

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2728**  
ANSWERED ON 07/08/2024

**PM SURYA GHAR MUFT BIJLEE YOJANA**

2728. SHRI LAVU SRI KRISHNA DEVARAYALU  
SHRI KESINENI SIVANATH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of beneficiaries of PM Surya Ghar Muft Bijlee Yojana in Andhra Pradesh, district-wise;
- (b) whether a Model Solar village has been built in each district of Andhra Pradesh and if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the number of DISCOMs currently working in Andhra Pradesh; and
- (e) the total amount of surplus electricity units sold by households in each district of Andhra Pradesh and the revenue generated from it?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

- (a) Under the PM Surya Ghar: Muft Bijli Yojana, there have been 23,488 applications and 1,602 installations in the State of Andhra Pradesh, as on 02.08.2024. District-wise details of the beneficiaries are placed at **Annexure**.
- (b) & (c) The PM Surya Ghar: Muft Bijli Yojana includes a provision to develop one model solar village in each district of the country by selection in a challenge mode as per Guidelines being issued by Ministry of New and Renewable Energy. No such selection has been made so far.
- (d) Currently, three DISCOMs are working in the State of the Andhra Pradesh.
- (e) As per Andhra Pradesh State Electricity Regulatory Commission (The Grid Interactive Solar Rooftop Photovoltaic Systems under Net/Gross Metering) Regulation, 2023, issued by the Andhra Pradesh Electricity Regulatory Commission (APERC) in February 2024, any surplus solar energy generated and exported into the grid during a month by a residential consumer under net-metering arrangement will be paid by the respective DISCOM at Feed-in-Tariff (FIT) fixed by APERC. The present FIT fixed by APERC under net-metering arrangement is Rs. 2.09 per kWh in the State of Andhra Pradesh. The amount of monthly surplus electricity exported into the grid may vary for a household depending upon the solar power generated and electricity consumed by the household during a month.

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**Annexure**

**Referred to reply of Part (a) of Lok Sabha Unstarred Question No 2728 to be answered on 07.08.2024 regarding 'PM Surya Ghar Muft Bijlee Yojana':**

**District wise details of beneficiaries in the State of Andhra Pradesh as on 2.8.2024**

<b>S.No.</b>	<b>District Name</b>	<b>Application (Nos)</b>	<b>Installation (Nos)</b>	<b>Consumers, whom subsidy has been released (Nos)</b>
1	Alluri Sitharama Raju	222	0	0
2	Anakapalli	1136	54	4
3	Ananthapuramu	1106	12	1
4	Annamayya	746	10	2
5	Bapatla	847	52	4
6	Chittoor	893	38	8
7	East Godavari	1442	188	21
8	Eluru	784	48	6
9	Guntur	1315	113	13
10	Kakinada	1462	94	15
11	Konaseema	471	29	0
12	Krishna	993	95	18
13	Kurnool	597	16	2
14	Nandyal	406	1	0
15	N.T.R	1011	125	30
16	Palnadu	690	36	0
17	Parvathipuram Manyam	181	5	0
18	Prakasam	1123	50	12
19	SPSR Nellore	903	25	1
20	Sri Sathya Sai	469	0	0
21	Srikakulam	662	73	2
22	Tirupati	1155	49	1
23	Visakhapatnam	1555	272	55
24	Vizianagaram	1255	60	3
25	West Godavari	1051	124	12
26	Y.S.R.	1013	33	3
	<b>Total</b>	<b>23488</b>	<b>1602</b>	<b>213</b>